NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 267/16	TP 211/17	For appoint- ment of CA & to furnish PAN particulars of the Company & filing ROC/RD reports	391 / 394	Elecon Measurements Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Defitioner 9036118414 ForvarBAusociates

ORDER

Counsel for Petitioner is present. Await report from O.L office. R.D already filed his report. Await report from ROC-Karnataka, Bangalore. Petitioner Counsel is directed to offer comments on the Report of R.D if any and further directed to furnished pan particulars of the Company involved. Time granted till 14/12/2017.

- Member (T)

Member (J)